

ITEM NO.3
II

COURT NO.7

SECTION

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CrI.M.P. No. 22928 of 2013 in
Criminal Appeal NO(s). 1679 OF 2012

RAM KALP CHAUDHARY Appellant (s)

VERSUS

STATE OF U.P. Respondent(s)

(With appln(s) for bail and office report)

Date: 06/01/2014 This Appeal was called on for hearing today.

CORAM :
HON'BLE MR. JUSTICE K.S. RADHAKRISHNAN
HON'BLE MR. JUSTICE VIKRAMAJIT SEN

For Appellant(s)
Mr. S.C. Maheshwari, Sr. Adv.
Mr. Jabar Singh, Adv.
Mr. Sanjay Krishna, Adv.
Mr. M.P.S. Tomar, Adv.
Ms. Monka Rathi, Adv.
for Ms. Sandhya Goswami, Adv.

For Respondent(s)
Mr. Ashutosh Kr. Sharma, Adv.
Mr. Ravi P. Mehrotra, Adv.

UPON hearing counsel the Court made the following
O R D E R

Counsel for the respondent is directed to find out the
present physical condition of the petitioner.
Adjourned for two weeks.

|(N.S.K. Kamesh)

| |(Renuka Sadana)

|
|Court Master

| |Court Master

|